GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4018 ANSWERED ON:26.08.2011 DIFFERENCE BETWEEN IRDA AND PFRDA Bajirao Shri Patil Padamsinha

Will the Minister of FINANCE be pleased to state:

- (a) whether there is some difference of opinion between Insurance Regulatory Development Authority (IRDA) and Pension Fund Regulatory and Development Authority (PFRDA) regarding control of pension scheme of the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total amount invested in pension scheme;
- (d) whether the Government has empowered the Pension Fund Regulatory and Development Authority to have total control over the said fund; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): No, Sir.
- (b): Does not arise.
- (c): Pension Fund Regulatory and Development Authority (PFRDA) has reported that the Assets Under Managements (AUM) under New Pension Scheme (NPS) as on 29.07.2011 is Rs.10,315.92 crore .
- (d)&(e): As per the Government Resolution dated 14.11.2008, PFRDA has been given supervisory and regulatory powers to supervise and regulate the intermediaries under NPS. The NPS trust has been constituted for taking care of the assets and funds under the NPS in the interest of the beneficiaries (NPS subscribers).